

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6991
ANSWERED ON:18.05.2012
ILLEGAL IMPORT OF COMMODITIES FROM CHINA
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of the fact several industries of India are getting ruined due to illegal import of various commodities from China;
- (b) if so, the steps being taken by the Government to check the illegal import of Chinese products; and
- (c) the details of smuggling taking place into the country transit point- wise for each of the last three years alongwith details of persons detained and penalized in connection therewith?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)& (b): The Custom Department has no such information that several industries of India are getting ruined due to illegal imports of various commodities from China. However, this department has detected several cases of illegal import of various commodities from China.

Action under the provisions of the Customs Act, 1962 has been initiated against the offenders involved in such smuggling. All Customs field formations including Airports, Ports and Land Customs Stations have also been sensitized and alerted to prevent illegal import of Chinese products into the country.

(c): The details of cases of smuggling taking place into the country (transit point-wise) and details of persons detained and penalized during the last three years and the current year (upto April, 2012) are enclosed as `Annexure`.